

CC NO. 101/2019
CBI VS. KHEMAN SINGH VERMA & ORS.

16.09.2020
COURT HEARING THROUGH VIDEO CONFERENCING

Present:- **Sh. Sunil Verma**, Ld. PP for CBI.
Accused Kheman Singh Verma, Ajay Kumar Sharma, Shyam Babu, Sunil Kumar Sharma, S. D. Pillai and Lal Mani are present on bail.
Sh. Daleep Singh, Adv. for accused Kheman Singh Verma.
Sh. N. K. Sharma, Adv. for accused Shyam Babu.
Sh. Anand Parashar, Adv. for accused Jeet Ram Gaur.
Sh. N. L. Sahai, Adv. for accused S. D. Pillai.
Sh. Hitender Kapur, Adv. for accused Lal Mani.
Accused Jeet Ram Gaur is absent.

On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

It is submitted by Asst. Ahlmad that file has not been scanned yet.

Ahlmad is directed to get the court file scanned and get a copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter in this regard through whatsapp or email to the concerned branch at Rouse Avenue Courts and Tis Hazari Courts.

Put up for supplying the scanned copy of the court file and further proceedings on **16.10.2020**.

It is submitted by Sh. Hitender Kapur, Adv. that vide orders dated 12.11.2018 and 15.01.2020, this Court directed the CBI to

RK Sharma

produce case diary presently in the court of Sh. Vimal Kumar Yadav, Spl. Judge, CBI (PC Act). It is submitted that the said orders have not been complied with.

If any such order has been passed, the same shall be complied with by CBI.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.09.2020

CC NO. 100/2019
CBI VS. KHEMAN SINGH VERMA & ORS.

16.09.2020
COURT HEARING THROUGH VIDEO CONFERENCING

Present:- **Sh. Sunil Verma**, Ld. PP for CBI.
Accused Kheman Singh Verma, Ajay Kumar Sharma, Shyam Babu, Sunil Kumar Sharma, S. D. Pillai, Lal Mani and Arun Kumar Mishra are present on bail.
Sh. Daleep Singh, Adv. for accused Kheman Singh Verma.
Sh N. K. Sharma, Adv. for accused Shyam Babu.
Sh. Anand Parashar, Adv. for accused Jeet Ram Gaur.
Sh. N. L. Sahai, Adv. for accused S. D. Pillai.
Sh. Hitender Kapur, Adv. for accused Lal Mani.
Accused Jeet Ram Gaur is absent.

On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

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(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.09.2020

CC NO. 99/2019
CBI VS. KHEMAN SINGH VERMA & ORS.

16.09.2020
COURT HEARING THROUGH VIDEO CONFERENCING

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Accused Kheman Singh Verma, Ajay Kumar Sharma, Shyam Babu, Sunil Kumar Sharma, S. D. Pillai, Lal Mani and Arun Kumar Mishra are present on bail.
Sh. Daleep Singh, Adv. for accused Kheman Singh Verma.
Sh N. K. Sharma, Adv. for accused Shyam Babu.
Sh. Anand Parashar, Adv. for accused Jeet Ram Gaur.
Sh. N. L. Sahai, Adv. for accused S. D. Pillai.
Sh. Hitender Kapur, Adv. for accused Lal Mani.
Accused Jeet Ram Gaur is absent.

On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

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**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.09.2020**

CC NO. 98/2019
CBI VS. KHEMAN SINGH VERMA & ORS.

16.09.2020
COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Ld. PP for CBI.
Accused Kheman Singh Verma, Ajay Kumar Sharma, Shyam Babu, Sunil Kumar Sharma, S. D. Pillai and Lal Mani are present on bail.
Sh. Daleep Singh, Adv. for accused Kheman Singh Verma.
Sh. N. K. Sharma, Adv. for accused Shyam Babu.
Sh. Anand Parashar, Adv. for accused Jeet Ram Gaur.
Sh. N. L. Sahai, Adv. for accused S. D. Pillai.
Sh. Hitender Kapur, Adv. for accused Lal Mani.
Accused Jeet Ram Gaur is absent.

On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

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(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.09.2020

CC NO. 97/2019
CBI VS. KHEMAN SINGH VERMA & ORS.

16.09.2020
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Sh. N. K. Sharma, Adv. for accused Shyam Babu.
Sh. Anand Parashar, Adv. for accused Jeet Ram Gaur.
Sh. N. L. Sahai, Adv. for accused S. D. Pillai.
Sh. Hitender Kapur, Adv. for accused Lal Mani.
Accused Jeet Ram Gaur is absent.

On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

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(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.09.2020

CC NO. 96/2019
CBI VS. KHEMAN SINGH VERMA & ORS.

16.09.2020
COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Ld. PP for CBI.
Accused Kheman Singh Verma, Ajay Kumar Sharma, Shyam Babu, Sunil Kumar Sharma, S. D. Pillai and Lal Mani are present on bail.
Sh. Daleep Singh, Adv. for accused Kheman Singh Verma.
Sh. N. K. Sharma, Adv. for accused Shyam Babu.
Sh. Anand Parashar, Adv. for accused Jeet Ram Gaur.
Sh. N. L. Sahai, Adv. for accused S. D. Pillai.
Sh. Hitender Kapur, Adv. for accused Lal Mani.
Accused Jeet Ram Gaur is absent.

On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

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